

**GOVERNMENT OF INDIA
MINES
LOK SABHA**

UNSTARRED QUESTION NO:3488
ANSWERED ON:15.12.2014
AUCTION OF MINING LEASES
Mani Shri Jose K.

Will the Minister of MINES be pleased to state:

- (a) whether the Government has finalized a blueprint to auction mining leases for various minerals including iron ore and bauxite in the country;
- (b) if so, the details thereof, mineral-wise; and
- (c) the details of mechanism put in place by the Government in this regard?

Answer

THE MINISTER OF STATE FOR MINES AND STEEL (SHRI VISHNU DEO SAI)

(a) to (c): The Ministry has drafted the Mines and Minerals (Development and Regulation) (MMDR) (Amendment) Bill, 2014. The Bill is designed to put in place mechanisms for:

- (i) Improved transparency in the allocation of mineral resources;
- (ii) Obtaining for the government its fair share of the value of such resources;
- (iii) Attracting private investment and the latest technology; and
- (iv) Eliminating delay in administration, so as to enable expeditious and optimum development of the mineral resources of the country.

One of the provisions of the draft Bill is for auction of grant of mining leases for iron ore, bauxite etc.

The draft Bill has been uploaded on the website of the Ministry on 17.11.2014, calling for comments/suggestions. The last date for receipt of the comments/suggestions is 10th December 2014. Based on the comments/suggestions received the draft Bill will be finalized and taken forward for introduction in the Parliament.